

Annexure – 7

Name of the corporate debtor: Asian Hotels (West) Limited; Date of commencement of CIRP: 16 September 2022; List of creditors as on: 26 June 2023

(Amount in ₹)

List of operational creditors (Government dues)
(for creditor claims received as of 26 June 2023 electronically and/or physically)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification ^[2]	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted ^[1]	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner of Customs, Mumbai ^[3]	Central Government	30-09-2022	82,025,548	-	Dues against bonds with custom authorities	No	NA	-	-	82,025,548	-	Insufficient documents / information provided to establish that the amount claimed is the liability of the Corporate Debtor
2	Employees' State Insurance Corporation, Sub-Regional Office, Marol, Mumbai- 400093	Central Government	11-10-2022	1,145,023	140,987	Dues against ESI contribution	No	NA	-	-	-	1,004,036	-
3	The Commissioner of Customs, NS-II, JNCH, Nhava Sheva	Central Government	15-10-2022	10,667,361	-	Dues against bonds with custom authorities	No	NA	-	-	-	10,667,361	-
4	Deputy Commissioner Of Income Tax, Circle-1 (1), New Delhi ^[4]	Central Government	09-11-2022	3,192,440	31,947	Dues against Income Tax demand	No	NA	-	-	3,160,493	-	Duplicate entry of demand, rectification pending by ITD
5	Regional Provident Fund Commissioner-II, Regional Office Kandivali - East ^[5]	Central Government	19/05/2023	17,698,179	-	Dues against Provident fund on behalf of employees	No	NA	-	-	-	17,698,179	-
6	Mumbai Municipal Corporation (BMC)	State Government	21/6/2023	86,847,262	-	Dues against Prperty Taxes	No	NA	-	-	-	86,847,262	-
	TOTAL			201,575,813	172,934						85,186,041	116,216,838	